

on telephone conversations-imaginary ones. I have not phoned to anybody while I was in Simla, neither privately nor officially. I can assure them that while we got messages....

श्री हुकम चन्द कच्छवाय : इसके लिए जांच बिठलाए।

श्री कूलचन्द वर्मा : आप एक कमेटी बिठला दीजिये, जांच हो जायेगी।

श्री हुकम चन्द कच्छवाय : तीन दिन तक फैसला नहीं हुआ। आखिरी दिन कैसे हुआ ? आप इस की जांच करवाइये।

MR SPEAKER : Order, Order. I am not going to tolerate this. If hon. Members go on like this, I cannot tolerate it. Will they please sit down now ? Nothing that they say will go on record. If Shri Hukam Chand Kachwai persists, then I shall have to ask him to go out...

(Interruptions)**

आप बहुत कर चुके हैं। आप कोई बहम चलने ही नहीं देते हैं।

SHRIMATI INDIRA GANDHI : I do not remember whether the hon. Member said that I phoned or Sardar Saheb phoned or Shri Yeshwantrao Chavan phoned or Shri Jagjivan Ram phoned or Shri F.A. Ahmed phoned or somebody else did so on our behalf. That is what I am replying to. It is immaterial whether they took my name or not. The question is whether anybody spoke to Moscow. I categorically declare that nobody spoke to any foreign country at all. We did receive a large number of messages from various countries hoping and wishing that the talks would be successful, but nobody gave us any advice as to what we should do for the good reason that they know that our reaction to such advice is not very good. We like advice on some occasions, but not on all occasions because each country must make its own decisions. It is only the country itself and the leaders of the country who can judge what is in the interest of the country. Nobody from outside, however great a friend or enemy, can tell us what is in the true interest of India. We knew, as I have said earlier, that

nobody from outside can be interested in our strength; it is only we ourselves who are concerned.

Therefore, I plead with the hon. Members of the Jan Sangh not to be the voice of outside reaction as well as of reaction inside the country. Today they are repeating what the enemies of India outside are saying That is what the Jan Sangh is propagating.

श्री कूल चन्द वर्मा : यह बिल्कुल गलत है।

श्री हुकम चन्द कच्छवाय : काश्मीर का एक तिहाई हिस्सा क्या आपने भूटो को देने का वचन दिया है ?

SHRIMATI INDIRA GANDHI : I know that the House has supported the agreement and the entire world has supported it. Let us do so with grace and dignity.

12.47 hrs.

BUSINESS ADVISORY COMMITTEE

FOURTEENTH REPORT

THE MINISTER OF PARLIAMETARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : I present the Fourteenth Report of the Business Advisory Committee.

SOME HON. MEMBERS rose—

अध्यक्ष महोदय : मैं फाइनल तीर पर यह बता देना चाहता हूँ कि जो तरीका आप लोगों ने पकड़ा है वह प्रनडेमोक्रटिक है यह अनपार्लिमेंटरी है। मैं बहुत देर तक इसे बरदास्त करता रहा हूँ। मैं चाहता हूँ कि हाऊस में कोई ऐसी बात न हो जिस से बद-मन्त्री पैदा हो। यह पहला दिन है। आप हथ पार कर गए हैं। मैं कभी ग्राइंदा बरदास्त नहीं करूंगा (व्यवधान)

श्री जगन्नाथराव जोशी (शाहजहानपुर) : आपने हमें वाइट आप प्राइर रेंज करने नहीं दिया। आपने हमारे बोलने के अधिकार को छीना। (व्यवधान)

अध्यक्ष महोदय : मैं फिर आपको बता दूँ कि आप बैठ जाइये (व्यवधान)

श्री जगन्नाथराव जोशी : हम भी इसको पसन्द नहीं करते हैं। लेकिन जब मार्चभूमि संसद् को भी ताक पर रख दिया जाए तो कौन सा तरीका बाकी रह जाता है ? बोलने का अधिकार भी आपने नहीं दिया।

सभ्यस्य अज्ञोषयः : यह न समझिये कि मेरे पास रेमेडी नहीं है। हाउस के पास बहुत रेमेडी है।

श्री जगन्नाथराव जोशी : हम आपके अधिकार को बिल्कुल चुनौती नहीं देते हैं। हम यही चाहते हैं कि सबन की मर्यादा कायम रहे। आपको देखना पड़ेगा कि वह कायम रहती है। हम यही चाहते हैं कि सब के साथ न्याय हो।

SHRI RAJ BAHADUR : I think I am voicing the feelings of the House when I say that there should be a limit and there is a limit.

MR. SPEAKER : They have already crossed the limit. I cannot tolerate it (*Interruptions*). Should the House be held to ransom by a few members in that corner ?

All you know is to shout; you know nothing else (*Interruptions*).

SHRI RAJ BAHADUR : May I request you to expunge the remarks that have been made against you because the Chair is the object of our veneration ?

MR. SPEAKER : I will see to it.

There are only five minutes left. (*Interruption*)

The House stands adjourned till 11 A.M. tomorrow.

17.51 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday August 1, 1972/ Sravana 10, 1894 (Saka)